- (b) if so, details of Government orders placed with Central PSUs during the last three years, product-wise, yearly volume-wise and monitory value-wise; and
  - (c) the reasons for decline in orders, if any?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Central Public Sector Enterprises (CPSEs) are under the jurisdiction of respective Ministries/Departments and so far as the Department of Public Enterprises is concerned, it has not procured any items through Central' Public Sector Enterprises (CPSEs) and has not placed orders with Central Public Sector Enterprises during the last three years.

(c) Does not arise.

## Steps to address technological gap in PSEs

- 71. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that Public Sector Enterprises (PSEs) in India are suffering from technological gap;
  - (b) if so, the details of those enterprises; and
- (c) concrete steps Government is taking to adopt up-to-date technologies in their production system leading to low unit cost and high yield?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) All Central Public Sector Enterprises (CPSEs) function under the administrative jurisdiction of concerned Ministry/Department. The Board of Directors of a CPSE is responsible for regular review of performance of the concerned CPSE, *inter-alia*, to assess the status of technological standards of the company and to decide on steps to be taken for adoption of latest technologies for reducing cost of production as well as enhancing output/productivity of the company as per its operational needs and business plans, with the approval of the competent authority. The Department of Public Enterprises has implemented Maharatna, Navratna and Miniratna scheme for CPSEs under which the Boards of such CPSEs are delegated powers, *inter-alia*, to enter technology joint ventures or strategic alliances and to obtain by purchase or other arrangement technology and know-how as per Government guidelines. Further, 'R&D, Innovation, Technology up-gradation' has been included as

a non-financial parameter under the system of Memorandum of Understanding for CPSEs (except for CPSEs in the financial sector) with a weight of up to 10% in order to provide focus on efforts of management of CPSEs in this regard.

## Amount spent on transfer and acquisition of technology

- 72. DR. VINAY P. SAHASRABUDDHE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) progress made for the establishment of Technology Development Fund and the amount spent on transfer and acquisition of technology over the past three years, under the National Capital Goods Policy (NCGP), 2016;
- (b) progress made for the setting up of regional State-of-the-Art Greenfield Centres of Excellence for skill development of Capital Goods sector, under the NCGP, 2016; and
- (c) whether any upgradations have been made at Central Power Research Institute, if so, the manner in which these upgradations helped the Institute in research and better certification of electrical equipment, under the NCGP, 2016?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) The Department of Heavy Industry's scheme for "Enhancement of Competitiveness in the Indian Capital Goods sector" aims to establish Centres of Excellence (CoE) for Technology Development, Integrated Industrial Infrastructure Facility (IIIF), Common Engineering Facility Centres (CEFC), Technology Acquisition Fund Programme (TAFP), testing and certification centre and skilling for the Capital Goods Sector. The Scheme has provided budgetary support to various eminent research institutes such as IIT Delhi, IIT Kharagpur, IIT Madras, IISc Bengaluru, CMTI, etc. which are working in partnership with industry for technology development in the sector. Presently eight Centres of Excellence, five Technology Acquisition Fund Programmes, ten Common Engineering Facility Centres, and one Machine Tools Park at Tumkuru, Karnataka are progressing well under this Scheme.

The Central Power Research Institute (CPRI), Bengaluru is continuously upgrading its test facilities with the Government support. The upgradation is based on the demand from the electrical industry and in consideration of the latest National and International standards.